

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 289/TT/2023

Subject	Petition for determination of transmission tariff from the COD to 31.3.2024 for “Eastern Region Strengthening Scheme-XXIV” in Eastern Region.
Date of Hearing	27.2.2024
Coram	Shri Jishnu Barua, Chairperson Shri Arun Goyal, Member
Petitioner	Power Grid Corporation of India Limited
Respondents	Bihar State Power (Holding) Company Ltd. and 5 others
Parties Present	Shri Vivek Kumar Singh, PGCIL Shri Amit Yadav, PGCIL Ms. Ashita Chauhan, PGCIL

Record of Proceedings

Power Grid Corporation of India Limited has filed the instant petition for determination of transmission tariff from COD to 31.3.2024, in respect of the transmission asset, i.e. shifting of 400 kV side of 400/220 kV, 315 MVA ICT-I at Durgapur from Bus Section-A to Bus Section-B under “Eastern Region Strengthening Scheme-XXIV” in Eastern Region.

2. The representative of the Petitioner submitted that the matter was heard on 15.12.2023, and the information sought by the Commission was furnished vide affidavit dated 12.1.2024. He further submitted that none of the Respondents have filed their replies to the petition.

3. The Commission observed that despite the opportunity given, none of the Respondents have filed their replies. In the interest of justice, the Commission granted one last and final opportunity to the Respondents to file their replies, if any, by 18.3.2024, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 26.3.2024.

4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/
(V. Sreenivas)
Joint Chief (Law)

